

(19)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/39/2017
NAME OF THE PETITIONER(S) : P. Shanmugam & 4 others
NAME OF THE RESPONDENT(S) : JASMINE AGRO FORESTY PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

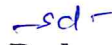
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|----|--|----------------------------|---|
| 1) | T.K. Bhaskar
Pragadevarshini
ARhil Jain
Keeerthi K
Abhinav Parthasarathy | Counsel for R5 & R6 | B. Abhinav |
| 2. | R. Shankar Narayanan
Sr. Adv.
An P. Giridharan
Dominic S. David | Counsel for R1 |  |
| 3. | Rahul Balaji
Vishnu Mahan | Counsel for R2 & R4 |  |
| 4. | P.H. Anandh Pandian
Sr. Adv. for
M. Sriharan Ranganathan
Athiban Vijay A/K | Counsel for
Petitioners | Athiban |

ORDER

Counsels representing the parties are present. Counsel for petitioner made his submissions with regard to the interim reliefs. Counters were also filed by the respondents. After hearing the parties, the Tribunal directs the petitioners and respondents to submit a proposal for appointing a Valuer and also by providing the names of three Valuers for valuing the concerned companies before the next date of hearing.

The matter may be posted on 29.11.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)

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